GOVERNMENT OF INDIA MINISTRY OF MINES

LOK SABHA

UNSTARRED QUESTION No. †1750

ANSWERED ON 10.12.2025

UTILISATION OF DMF FUNDS

†1750. SMT. ROOPKUMARI CHOUDHARY: DR. RAJESH MISHRA:

Will the Minister of MINES be pleased to state:

- (a) whether any guidelines have been issued regarding the use of District Mineral Foundation (DMF) funds and its sharing between the State Government and the districts affected by mining and if so, the details of the funds sharing ratio thereof; (b) the details of State specific strategies adopted by the State Governments to overcome the gaps/shortcomings in DMF fund utilisation, project approvals, social audits and online monitoring in the districts affected by mining particularly in Chhattisgarh; and
- (c) whether any targets have been set for making necessary improvements in the field of health, education, drinking water and rehabilitation in the said districts under the said programme and if so, the details thereof?

ANSWER

THE MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a) to (c) The Central Government issued the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) guidelines, 2024 which also include guidelines for utilization of funds by DMFs. Further, there is no provision for sharing of DMF funds between the State Government and the districts. The PMKKKY guidelines, 2024 provides that the approval of expenditure of funds from DMF lies solely with the Governing Council of DMF. The PMKKKY guidelines are applicable to all DMFs across the country including Chhattisgarh.

The aforesaid PMKKKY guidelines mandate the preparation of a Five-Year Perspective Plan and Annual Plans based on baseline surveys to ensure systematic and time-bound coverage of all affected people and areas, with a focus on improving health, education, drinking water, and other priority sectors under DMF. Further, these guidelines mandate for clear demarcation of directly and indirectly affected

areas, mandatory allocation of at least 70% of DMF fund to high-priority sectors, which include health care, education, drinking water supply, etc. These guidelines provide for establishment of a State Level Monitoring Committee (SLMC) and audit of DMF accounts by the Comptroller and Auditor General (C&AG). The Ministry of Mines also launched National DMF Portal for facilitating administration of DMF and monitoring of implementation of the projects across the country including those in Chhattisgarh.
